

Financial assistance to Amaravati

226. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has given any financial assistance for creation of adequate infrastructure for the new capital city Amaravati in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether any proposal is pending with Government to release funds under any centrally sponsored scheme (CSS) to augment/expedite the construction of capital city of Amaravati; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Department of Expenditure, Ministry of Finance has released ₹ 1500 Cr. for the following projects in Amaravati:

- (i) Construction of the 'Legislative Assembly and the Legislative Council' and 'Andhra Pradesh Government Transitional Head Quarter Building Complex'.
- (ii) Essential Infrastructure for the projects mentioned above.
- (iii) Amaravati Staff Housing Work.

Further, the City of Amaravati has been selected as a Smart City under the Smart Cities Mission in June, 2017. So far, ₹ 24 Cr. has been released to Amaravati Smart City.

In addition, the Ministry of Housing and Urban Affairs has provided, a one-time special financial assistance of ₹1000 Cr. in March 2015, for creation of the following two infrastructure projects in Vijayawada and Guntur, part of the capital region of Andhra Pradesh:

- (i) Storm water drainage scheme in Vijayawada City- ₹ 460 Cr.;
- (ii) Comprehensive underground sewerage scheme at Guntur City - ₹ 540 Cr.
- (c) No Sir. There is no such proposal pending in the Ministry of Housing and Urban Affairs.
- (d) Does not arise.